

16/7/07

Case no. Justice Khem Karan V.C.
Case no. A.K. High. nos

Case for the applicant
Shri N.H. Icha for respondent no. 1.
Shri Sudeep Seth appearing for
respondent no 3 and 4 states
that applicant appears to have
lost interest in prosecuting the
matter as he is not appearing
for the last so many dates.
Shri Raj Singh holding brief
of Shri A.K. Chaturvedi
appearing for respondent no
2 also states that the
petition should be dismissed
in default.

OK
Copy of order
dated 16-7-2007
by order
27-7-2007

O.A. is dismissed for
non prosecution.
[Signature]
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